

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SOME HON. MEMBERS: Sir, we too associate ourselves with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you, please send the names. To associate, you can raise your hand. You need not stand. There is one missing thing in the print and the other one; so, Papers to be Laid, Shri Dhotre Sanjay Shamrao.

PAPERS LAID ON THE TABLE – Contd.

- I Notifications of the Ministry of Human Resource Development**
- II Reports and Accounts of various IIMs for various years and related papers**
- III Accounts of various IITs for various years and related papers**
- IV Report and Accounts (2017-18) of SPA, Vijayawada and related papers**
- V Reports and Accounts of various Universities, Institutes, Company, Councils, Societies, Authorities, Abhiyans, Samiti, Missions and Organisations for various years and related papers**
- VI MoUs (2019-20) between Government of India and various Limiteds.**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री, संचार मंत्रालय में राज्य मंत्री, और इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): महोदय, मैं निम्नलिखित पत्र समा पटल पर रखता हूँ:-

- I (1) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section (2) of Section 43 of the Central Universities Act, 2009:—
 - (a) No. CURAJ/R/F89/2017/893-94, dated the 4th July, 2017, publishing certain Ordinances of the Central University of Rajasthan, as mentioned therein.
 - (b) No. 146, dated the 9th April, 2018, publishing the draft amendments Statute 40 of the Central University of Kashmir and addition of Statute

41 to the existing statutes of the Central Universities Act, 2009, along with delay statement. [Placed in Library. *See* No. L.T. 437/17/19]

- (c) F. No. CUJ/Statute/1/2010, dated the 11th July, 2018, publishing the Central University of Jharkhand (Amendment) Statutes, 2017.
[Placed in Library. *See* No. L.T. 11011/16/19]

- (2) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. F. 1-2/2018 (CPP-I/DU), dated the 20th February, 2019, publishing the UGC (Institution Deemed to be Universities) Regulations, 2019, under Section 28 of the University Grants Commission Act, 1956.

[Placed in Library. *See* No. L.T. 650/17/19]

- (3) A copy (in English and Hindi) of the Ministry of Human Resources Development (Department of Higher Education), Notification No. G.S.R. 496 (E), dated the 15th July, 2019, publishing the Indian Institutes of Information Technology (Public Private Partnership) (Co-ordination Forum Procedure of Meetings) Rules, 2019, under Section 18 of the Indian Institute of Information Technology (Public Private Partnership Act, 2017).

[Placed in Library. *See* No. L.T. 460/17/19]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 23 and sub-section (4) of Section 28 of the Indian Institute of Management Act, 2017:—

- (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2016-17, together with the Auditor's Report for the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 614/17/19]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Shillong, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 456/17/19]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Calcutta, Joka, Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 613/17/19]
- (iv) (a) Forty-third Annual Report and Accounts of the Indian Institute of Management Bangalore (IIM), Bengaluru, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 440/17/19]
- (v) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Tiruchirappalli, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 640/17/19]
- (vi) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 641/17/19]
- (vii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Kozhikode, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 639/17/19]
- (viii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Udaipur, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 632/17/19]

- (ix) (a) Fifty-sixth Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 420/17/19]

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—

- (i) Annual Accounts of the Indian Institute of Technology (IIT), Indore, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 436/17/19]

- (ii) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 435/17/19]

- (iii) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 434/17/19]

- (iv) Annual Accounts of the Indian Institute of Technology (IIT) Madras, Chennai, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 433/17/19]

- (v) Annual Accounts of the Indian Institute of Technology (IIT), Kharagpur, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 432/17/19]

- (vi) Annual Accounts of the Indian Institute of Technology (IIT), Kanpur, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 431/17/19]

- (vii) Annual Accounts of the Indian Institute of Technology, Tirupati, for the year 2016-17, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 416/17/19]

- (viii) Annual Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 627/17/19]

- (ix) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 645/17/19]

- (x) Annual Accounts of the Indian Institute of Technology (BHU), Varanasi, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 647/17/19]

- (xi) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 628/17/19]

- (xii) Annual Accounts of the Indian Institute of Technology (IIT), Jodhpur, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 646/17/19]

- (xiii) Annual Accounts of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 629/17/19]

- (xiv) Annual Accounts of the Indian Institute of Technology (IIT), Bhilai, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 630/17/19]

- (xv) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 439/17/19]

- (xvi) Annual Accounts of the Indian Institute of Technology (IIT) Palakkad, Kerala, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 457/17/19]

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 25 of the School of Planning and Architecture Act, 2014:—

(a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, Andhra Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 451/17/19]

V. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

(i) (a) Annual Report of the Hemvati Nandan Bahuguna Garhwal University, Srinagar, Uttarakhand, for the year 2017-18.

(b) Annual Accounts of the Hemvati Nandan Bahuguna Garhwal University, Srinagar, Uttarakhand, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 10989/16/19]

(ii) (a) Annual Accounts of the Mahatma Gandhi Central University, Motihari, Bihar, for the year 2015-16, and the Audit Report thereon.

(b) Annual Accounts of the Mahatma Gandhi Central University, Motihari, Bihar, for the year 2016-17, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 421/17/19]

(iii) Ninth Annual Accounts of the Central University of Kashmir, Ganderbal, Jammu and Kashmir, for the year 2017-18, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 422/17/19]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

(3) (A) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—

- (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2017-18.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 622/17/19]
- (ii) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 623/17/19]
- (iii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Kolkata, for the year 2017-18.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Kolkata, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 438/17/19]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, Jharkhand, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 616/17/19]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Rourkela, Odisha, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 457/17/19]

(vi) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(B) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 453/17/19]

(4) (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the EdCIL (India) Limited, Noida, Uttar Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(B) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 446/17/19]

(5) (A) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 of the Sikkim University Act, 2006:—

(a) Eleventh Annual Report of the Sikkim University, Gangtok, for the year 2017-18.

(b) Review by Government on the working of the above University.

(B) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 447/17/19]

(6) (A) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (4) of Section 32 of the University of Allahabad Act, 2005:—

- (a) Thirteenth Annual Report of the University of Allahabad, Uttar Pradesh, for the year 2017-18.
 - (b) Annual Accounts of the University of Allahabad, Uttar Pradesh, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (B) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 444/17/19]

- (7) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 443/17/19]

- (ii) (a) Annual Accounts of the Mizoram University, Aizawl, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 31 of the Mizoram University Act, 2000.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 443/17/19]

- (iii) (a) Annual Report and Accounts of the Jharkhand Secondary Education Project Council (JSEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 625/17/19]

- (iv) (a) Annual Report and Accounts of the Jharkhand Secondary Education Project Council (JSEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. *See* No. L.T. 625/17/19]

- (v) (a) Annual Report and Accounts of the Jharkhand Secondary Education Project Council (JSEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. *See* No. L.T. 625/17/19]

- (vi) (a) Annual Report and Accounts of the Jharkhand Secondary Education Project Council (JSEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. *See* No. L.T. 625/17/19]

- (vii) (a) Annual Report of the Jharkhand Secondary Education Project Council (JSEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2016-17.

(b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. *See* No. L.T. 625/17/19]

- (viii) (a) Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. *See* No. L.T. 612/17/19]

- (ix) (a) Annual Report of the State Society implementing the Sarva Shiksha Abhiyan, Mizoram, for the year 2017-18.

- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. *See* No. L.T. 452/17/19]

- (x) (a) Annual Report of the State Mission Authority, implementing the Sarva Shiksha Abhiyan, Sikkim, for the year 2016-17.

- (b) Review by Government on the working of the above Authority.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. *See* No. L.T. 459/17/19]

- (xi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Mizoram, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. *See* No. L.T. 455/17/19]

(xii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Karnataka, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. *See* No. L.T. 636/17/19]

(xiii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. *See* No. L.T. 721/17/19]

(xiv) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi, for the year 2016-17.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. *See* No. L.T. 722/17/19]

(xv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Puducherry, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. *See* No. L.T. 441/17/19]

(xvi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Puducherry, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. See No. L.T. 441/17/19]

- (xvii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Puducherry, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.

[Placed in Library. See No. L.T. 441/17/19]

- (xviii)(a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.T. of Dadra and Nagar Haveli, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.

[Placed in Library. See No. L.T. 638/17/19]

- (xix) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.T. of Dadra and Nagar Haveli, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.

[Placed in Library. See No. L.T. 638/17/19]

(xx) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bihar, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above.

[Placed in Library. *See* No. L.T. 637/17/19]

(xxi) (a) Annual Report and Accounts of the State Education Mission Authority, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Meghalaya, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above.

[Placed in Library. *See* No. L.T. 617/17/19]

(xxii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Samiti, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bhopal, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Samiti.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above.

[Placed in Library. *See* No. L.T. 607/17/19]

(xxiii) (a) Annual Report and Accounts of the Noor Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jammu and Kashmir, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) above.

[Placed in Library. *See* No. L.T. 621/17/19]

(xxiv) (a) Annual Report and Accounts of the Noor Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jammu and Kashmir, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxiv) (a) above.

[Placed in Library. See No. L.T. 621/17/19]

(xxv) (a) Annual Report and Accounts of the Noor Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jammu and Kashmir, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxv) (a) above.

[Placed in Library. See No. L.T. 621/17/19]

(xxvi) (a) Annual Report and Accounts of the Indian Council of Social Science Research (ICSSR), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxvi) (a) above.

[Placed in Library. See No. L.T. 618/17/19]

(xxvii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Nani Daman, UT of Daman and Diu, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by the Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxvii) (a) above.

[Placed in Library. See No. L.T. 450/17/19]

(xxviii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Karnataka, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxviii) (a) above.

[Placed in Library. *See* No. L.T. 427/17/19]

(xxix) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Karnataka, for the year 2017-18.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxix) (a) above.

[Placed in Library. *See* No. L.T. 427/17/19]

(xxx) (a) Annual Report of the Sarva Shiksha Abhiyan Samithi implementing the Sarva Shiksha Abhiyan, Karnataka, for the year 2017-18.

(b) Review by Government on the working of the above Samiti.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxx) (a) above.

[Placed in Library. *See* No. L.T. 427/17/19]

(xxxi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Sikkim, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxxi) (a) above.

[Placed in Library. *See* No. L.T. 458/17/19]

(xxxii)(a) Annual Report of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2017-18.

- (b) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Organisation.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxxii) (a) above.

[Placed in Library. See No. L.T. 425/17/19]

- (xxxiii) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research (NITTTR), Chennai, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxiii) (a) above.

[Placed in Library. See No. L.T. 644/17/19]

- (xxxiv) (a) Annual Report of the Tamil Nadu State Mission of Education for All (TNSMEA), implementing the Sarva Shiksha Abhiyan (SSA), Chennai, for the year 2017-18.
- (b) Review by Government on the working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxiv) (a) above.

[Placed in Library. See No. L.T. 642/17/19]

- (xxxv) (a) Annual Report and Accounts of the Union Territory of Chandigarh Administration, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Chandigarh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxv) (a) above.

[Placed in Library. See No. L.T. 643/17/19]

- (xxxvi) (a) Annual Report of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2017-18.
- (b) Annual Accounts of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Pratishthan.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxxvi) (a) and (b) above.

[Placed in Library. *See* No. L.T. 633/17/19]

- (xxxvii) (a) Annual Report of the Sarva Shiksha Abhiyan (SSA), Andhra Pradesh, for the year 2016-17.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxvii) (a) above.

[Placed in Library. *See* No. L.T. 635/17/19]

- (xxxviii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Andhra Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxviii) (a) above.

[Placed in Library. *See* No. L.T. 609/17/19]

- (xxxix) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Jammu and Kashmir, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxix) (a) above.

[Placed in Library. *See* No. L.T. 624/17/19]

(xl) (a) Annual Report and Accounts of the Union Territory Mission Authority, implementing the Sarva Shiksha Abhiyan (SSA), Dadra and Nagar Haveli, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xl) (a) above.

[Placed in Library. See No. L.T. 608/17/19]

(xli) (a) Annual Report and Accounts of the Sarva Shikshana Abhiyan Samithi, implementing the Sarva Shiksha Abhiyan (SSA), Karnataka, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Samithi.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xli) (a) above.

[Placed in Library. See No. L.T. 631/17/19]

(xlii) (a) Annual Report of the State Mission Authority, implementing the Sarva Shiksha Abhiyan (SSA), Nagaland, for the year 2016-17.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xlii) (a) above.

[Placed in Library. See No. L.T. 626/17/19]

(xliii) (a) Annual Report of the State Mission Authority, implementing the Sarva Shiksha Abhiyan (SSA), Nagaland, for the year 2017-18.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xliii) (a) above.

[Placed in Library. See No. L.T. 619/17/19]

(xlv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Meghalaya, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xlv) (a) above.

[Placed in Library. *See* No. L.T. 620/17/19]

(xlv) (a) Annual Report of the Sarva Shiksha Abhiyan Mission, implementing the Sarva Shiksha Abhiyan (SSA), Madhya Pradesh, for the year 2017-18.

(b) Review by Government on the working of the above Mission.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xlv) (a) above.

[Placed in Library. *See* No. L.T. 615/17/19]

(xlv) (a) Annual Report of the Sarva Shiksha Abhiyan (SSA), Delhi, for the year 2016-17.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xlv) (a) above.

[Placed in Library. *See* No. L.T. 610/17/19]

(xlvii)(a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Meghalaya, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xlvii) (a) above.

[Placed in Library. *See* No. L.T. 419/17/19]

(xlviii) (a) Annual Report and Accounts of the Digital India Corporation,

(formerly Media Lab Asia), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xlviii) (a) above.

[Placed in Library. See No. L.T. 185/17/19]

- (xlix) (a) Annual Report and Accounts of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xlix) (a) above.

[Placed in Library. See No. L.T. 380/17/19]

- (l) (a) Annual Report and Accounts of the Software Technology Parks of India (STPI), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (l) (a) above.

[Placed in Library. See No. L.T. 379/17/19]

- (li) (a) Annual Report and Accounts of the ERNET India, Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (li) (a) above.

[Placed in Library. See No. L.T. 381/17/19]

- (lii) (a) Annual Report of the Himachal Pradesh School Education Society

implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Shimla, for the year 2016-17.

- (b) Review by Government on the working of the above society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (lii) (a) above.

[Placed in Library. *See* No. L.T. 424/17/19]

- (lii) (a) Annual Report and Accounts of the Bihar Madhyamik Shiksha Parishad, Patna, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bihar, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (lii) (a) above.

[Placed in Library. *See* No. L.T. 423/17/19]

- (liv) (a) Annual Report of the Bihar Education Project Council, Patna, implementing the Sarva Shiksha Abhiyan (SSA), Bihar, for the year 2016-17.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (liv) (a) above.

[Placed in Library. *See* No. L.T. 415/17/19]

- (lv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Karnataka, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (lv) (a) above.

[Placed in Library. *See* No. L.T. 427/17/19]

(lvi) (a) Annual Accounts of the Shri Lai Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2017-18, and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (lvi) (a) above.

[Placed in Library. See No. L.T. 442/17/19]

(lvii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology (NERIST), Itanagar, Arunachal Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lvii) (a) above.

[Placed in Library. See No. L.T. 429/17/19]

(lviii) (a) Annual Report of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2017-18.

(b) Annual Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (lviii) (a) and (b) above.

[Placed in Library. See No. L.T. 425/17/19]

(lix) (a) Annual Report of the State Mission Authority, implementing the Sarva Shiksha Abhiyan (SSA), Gangtok, for the year 2017-18.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lix) (a) above.

[Placed in Library. See No. L.T. 418/17/19]

(kx) (a) Annual Report of the State Education Mission Authority, of Meghalaya, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Meghalaya, for the year 2015-16.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lx) (a) above.

[Placed in Library. *See* No. L.T. 419/17/19]

(kxi) (a) Annual Report of the Indian Institute of Technology (IIT), Indore, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxi) (a) above.

[Placed in Library. *See* No. L.T. 436/17/19]

(lxii) (a) Annual Report of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxii) (a) above.

[Placed in Library. *See* No. L.T. 435/17/19]

(lxiii) (a) Annual Report of the Indian Institute of Technology (IIT), Guwahati, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxiii) (a) above.

[Placed in Library. *See* No. L.T. 434/17/19]

(lxiv) (a) Annual Report of the Indian Institute of Technology (IIT), Madras, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (lxiv) (a) above.
[Placed in Library. See No. L.T. 433/17/19]
- (lxv) (a) Annual Report of the Indian Institute of Technology (IIT), Kharagpur, for the year 2017-18.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (lxv) (a) above.
[Placed in Library. See No. L.T. 432/17/19]
- (lxvi) (a) Annual Report of the Indian Institute of Technology (IIT), Kanpur, for the year 2017-18.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (lxvi) (a) above.
[Placed in Library. See No. L.T. 431/17/19]
- (lxvii)(a) Annual Report of the Indian Institute of Technology, Tirupati, for the year 2016-17.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (lxvii) (a) above.
[Placed in Library. See No. L.T. 416/17/19]
- (lxviii) (a) Annual Report of the Indian Institute of Technology (IIT), Delhi, for the year 2017-18.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (lxviii) (a) above.
[Placed in Library. See No. L.T. 627/17/19]
- (lxix) (a) Annual Report of the Indian Institute of Technology (IIT), Hyderabad, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxi) (a) above.

[Placed in Library. *See* No. L.T. 645/17/19]

(lxx) (a) Annual Report of the Indian Institute of Technology (BHU), Varanasi, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxx) (a) above.

[Placed in Library. *See* No. L.T. 647/17/19]

(lxxi) (a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxi) (a) above.

[Placed in Library. *See* No. L.T. 628/17/19]

(lxxii) (a) Annual Report of the Indian Institute of Technology (IIT), Jodhpur, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxii) (a) above.

[Placed in Library. *See* No. L.T. 646/17/19]

(lxxiii) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxiii) (a) above.

[Placed in Library. *See* No. L.T. 629/17/19]

(lxxiv) (a) Annual Report of the Indian Institute of Technology (IIT), Bhilai, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxiv) (a) above.

[Placed in Library. See No. L.T. 630/17/19]

(lxxv) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxv) (a) above.

[Placed in Library. See No. L.T. 439/17/19]

(lxxvi) (a) Annual Report of the Indian Institute of Technology (IIT), Palakkad, Kerala, for the year 2017-18.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (lxxvi) (a) above.

[Placed in Library. See No. L.T. 457/17/19]

VI. (i) Memorandum of Understanding between the Government of India (Department of Telecommunications, Ministry of Communications) and the Bharat Broadband Network Limited (BBNL), for the year 2019-20.

[Placed in Library. See No. L.T. 551/17/19]

(ii) Memorandum of Understanding between the Government of India (Ministry of Human Resource Development) and the EdCIL (India) Limited, for the year 2019-20.

[Placed in Library. See No. L.T. 649/17/19]

(iii) Memorandum of Understanding between the Government of India (Department of Telecommunications, Ministry of Communications) and the Telecommunications Consultants India Limited (TCIL), for the year 2019-20.

[Placed in Library. See No. L.T. 382/17/19]

- (iv) Memorandum of Understanding between the Government of India (Department of Telecommunications, Ministry of Communications) and the Mahanagar Telephone Nigam Limited (MTNL), for the year 2019-20. [Placed in Library. *See* No. L.T. 552/17/19]

MR. CHAIRMAN: Now, Shrimati Shanta Chhetri.

MATTERS RAISED WITH PERMISSION OF CHAIR — *Contd.*

Demand for reconsidering shifting of Lebong Military Hospital

SHRIMATI SHANTA CHHETRI (West Bengal): Thank you hon. Chairman, Sir, for allowing me to speak. I seek to draw the kind attention of this august House that as per reports, the Defence Ministry is planning to shift Lebong Military Hospital of Darjeeling to other States, that is, Assam, Arunachal Pradesh. This unfortunate shifting will hit hard on the retired Gorkha personnel. Furthermore, there is no ECHS; therefore, if this sole Hospital, which serves as a lifeline to the retired Gorkha personnel is shifted, then, retired Gorkha personnel will have to travel long distance to avail ECHS facilities. It would cause immense hardships to those valiant soldiers who have served our nation. What is more shocking is that the reason given by the Defence Ministry for shifting has been attributed to low bed occupancy. Sir, the reality is otherwise, the reason being that no specialist doctor has been posted there for a long time. The Defence Ministry should also study the fact that 158-bedded hospital cannot handle additional load at Lebong Hospital. It seems they themselves have a huge load of patients including huge number of outpatients. Therefore, Sir, I would like to humbly request the hon. Defence Minister to reconsider the shifting of Lebong Military Hospital, Darjeeling and immediately post specialist doctor for its best utilisation. By doing so, we will do our bit for the retired Gorkha personnel living in the Darjeeling District for their selfless service to the nation. Thank you, Sir.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.